Annexure-5
Name of the corporate debtor: Tirupati Jute Industries Ltd.; Date of commencement of liquidation:13.02.2019; List of stakeholders as on: 21.04.2025
List of operational creditors (Government Dues)

Sl.				Details of claim received		Details of claim admitted					Amount of	Amount of	l l	Amount of	Remarks,
No.	Department		Identificat ion No.	Date of receipt	Amount claimed	Amount of claim admitted		pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	contingent claim		claim rejected	claim under verificatio n	if any
1	ESI CORPORATION	CENTRAL GOVT.		14-03-2019 by email 15-03-2019 by speed post	1,22,98,638.00	1,22,98,638.00	ESI DUES	-	NA	2.05	-	-	-	-	
2		CENTRAL GOVT		27-05-2022 by email 30-05-2022 by hand.Delayed Submission condoned by NCLT Order dt. 06-12-2022	93,533.00	93,533.00	EXCISE DUTY DUES	-	NA	0.016	-	-	-	-	
3	Regional Provident Fund Commissioner, Employees' Provident Fund Organisation, Regional Office Howrah	CENTRAL GOVT.		01-02-2020. Delayed Submission condoned by NCLT Order dt. 06-12-2022	1,50,89,898.00	1,50,89,898.00	PF DUES	-	NA	2.51	-	-	-	-	
				AGGREGATE	2,74,82,069.00	2,74,82,069.00				4.576					

NOTE-The Liquidator shall revise the amounts of claims admitted, when he comes across additional information warranting such revision.